

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:233  
ANSWERED ON:02.08.2011  
NATIONAL URBAN HOUSING AND HABITAT POLICY  
Naranbhai Shri Kachhadia

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government has constituted a task force for preparing the National Urban Housing and Habitat Policy in consultation with the State Governments and other stakeholders;
- (b) if so, whether the said task force has submitted its report ;
- (c) if so, the details thereof ;
- (d) the measures suggested by the task force to make houses available to the poor and middle class families at cheaper rates;
- (e) the steps taken by the Union Government thereon?

**Answer**

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a): Yes, Madam. A Task Force was constituted under the chairmanship of the then Secretary of Ministry of Urban Employment and Poverty Alleviation on 27.01.2005 with representatives from Planning Commission, Ministry of Finance and other Ministries/ Departments / State Government and Financial and other Institutions dealing with Housing Sector.

(b) & (c): The task force had submitted a formal draft policy to this Ministry based on various inputs in the matter of Legal, Regulatory, Financial and Technology issues.

(d) & (e): Recommendations of the task force as well as inputs received from various State Governments and Central Ministries, non-Government organizations and other stakeholders have been utilized to formulate a draft National Urban Housing & Habitat Policy 2007 which among other issues also envisages measures for augmenting housing stock for Economically weaker sections and Low Income Groups.

The National Urban Housing & Habitat Policy (NUHHP) 2007 aims at promoting sustainable development of habitat in the country with a view to ensuring equitable supply of land shelter and services at affordable prices to all sections of the society. However, 'land' and 'colonisation' being state subjects, it is for the State Governments to pursue the initiatives under the NUHHP: 2007.

However, the Central Government is supporting the States through various programmatic interventions:

The Jawaharlal Nehru National Urban Renewal Mission (JNNURM), launched by the Government in the year 2005 supports provision of housing and basic services to urban poor in slums in 65 specified cities under the Sub Mission Basic Services to the Urban Poor (BSUP) and in other cities and towns under the Integrated Housing and Slum Development Programme (IHSDP).

The Interest Subsidy Scheme for Housing the Urban Poor (ISHUP) provides for interest subsidy on housing loans to the Economically Weaker Sections (EWS) and Low Income Group (LIG) as part of credit-enablement measures and encourages those households to avail of loan facilities through Commercial Banks/Housing Finance Companies for the purposes of construction/acquisition of houses and avail 5% subsidy in interest payment for loans upto Rs. 1 lakh.

The scheme of Affordable Housing in Partnership seeks assembly of land for construction of affordable housing and provides Central Government assistance towards provision of internal and external infrastructure connectivity.

The newly launched scheme of Rajiv Awas Yojana (RAY) aims to provide support for shelter, and basic civic & social services for slum redevelopment and creation of affordable housing stock to States that are willing to assign property rights to slum dwellers.